

**COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS
(1954-55)**

TWENTY-EIGHTH REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
*April, 1955.***

0. 22

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS

- 1 Shri M. Ananthasayanam Ayyangar (Chairman).
- 2 Shri Nemi Chandra Kasliwal
- 3 Shri P. Natesan
- 4 Shri Raghunath Singh
- 5 Shri Nageshwar Prasad Sinha
- 6 Shrimati Ammu Swaminadhan
- 7 Shri Choithram Partabrai Gidwani
- 8 Dr. Natabar Pandey
- 9 Shri Tridib Kumar Chaudhuri
- 10 Shri Ganesh Sadashiv Altekar
- 11 Shri Goswamiraja Sahdeo Bharati
- 12 Shri Narendra P. Nathwan†
- 13 Shri C. R. Basappa
- 14 Shri B. H. Khardekar
- 15 Shri T. B. Vittal Rao.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary*

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ON behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee, present this their Twenty-eighth Report.

2. The Committee met on the 18th April, 1955, to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 22nd April, 1955.

3. The Members whose Resolutions had been included in the List of Business for the 22nd April, 1955 were also invited to be present at the meeting. None of them attended the meeting.

4. The Committee having considered all aspects with respect to the Resolutions in the List of Business for the 22nd April, 1955, recommend the following time-table:—

- | | |
|---|--|
| (i) Resolution regarding weights and measures. | Out of the total time of 2 hour allotted to this Resolution 1 minutes were taken up to the 9th April, 1955. The balance of 1 hour and 49 minutes may be completed on the 22nd April, 1955. |
| (ii) Resolution regarding Central Agricultural Finance Corporation. | 3 hours. ✓ |
| (iii) Resolution regarding Nuclear and Thermonuclear tests. | 2 hours. |
| (iv) Resolution regarding All India Economic Service. | 1½ hours. |

GANESH SADASHIV ALTEKAR.

NEW DELHI;
The 19th April, 1955.

APPENDIX

Motion re: Adoption of the Twenty-eighth Report of Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 22nd April, 1955:—

“That this House agrees with the Twenty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th April, 1955.”

[L.S. Deb. dated 22nd April, 1955.]